

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 472 #**  
ANSWERED ON- 28/11/2024

**SELECTION OF CHILDREN FOR DISTRICT LEVEL SPORTS FROM TRIBAL  
MAJORITY STATES**

472 # SHRI ADITYA PRASAD:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) the details of the process of selection of children for district level sports from cities and villages of tribal majority States like Jharkhand; and

(b) whether there are any specific schemes to provide good and latest sports equipment to children of small towns and remote villages of such States and if so, the details thereof?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including selection of children for district level sports from cities and villages and providing sports equipment to children of small towns and remote villages in the country, rests primarily with the State/UT Governments. The Union Government supplements their efforts by bridging critical gaps. However, identification and development of young sports talent in India is an ongoing process through various schemes implemented by the Sports Authority of India (SAI), an autonomous body under the aegis of this Ministry. These schemes include the National Centres of Excellence (NCoE), SAI Training Centres (STC), the National Sports Talent Contest (NSTC), and the Khelo India Scheme. The aim is to identify and nurture talented athletes from both urban and rural areas, including from tribal regions of the State of Jharkhand, to excel at district, national, and international levels. The process utilizes globally accepted scientific methods for talent identification, supported by platforms like the National Sports Talent Search Portal, Khelo India App, and Fit India App, alongside assessments and training programs for physical education teachers. The initiative is backed by collaboration between various stakeholders, including State Sports Departments, to ensure broad participation and transparency. The process of selection of athletes under SAI Schemes is provided at <https://sportsauthorityofindia.gov.in/sai/sai-training-center>.

Further, under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, financial assistance is provided to State/UT governments and other eligible entities for procurement of sports equipment. Further, financial assistance is also provided to Khelo India Centres and Accredited Academies for procurement of equipment. State-wise details of Khelo India Centres and Accredited Academies under the Khelo India Scheme, including in the State of Jharkhand, are available at <https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers>.

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